GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO. 1357 TO BE ANSWERED ON 10.02.2020

PROTECTION OF ANCIENT SCRIPT, STRUCTURES AND SCULPTURES

1357. DR. SUBHAS SARKAR :

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government is aware of the fact that many ancient scripts, structures & sculptures in Bankura of West Bengal are decaying due to the apathy of the State Government resulting in the lack of conservation;
- (b) whether the Government has any scheme to protect the historically significant archaeological evidences and if so, details thereof;
- (c) whether the Government has sanctioned funds to the States for conservation of unprotected ancient structures, manuscripts during the last five years and if so, the details thereof including West Bengal; and
- (d) whether the West Bengal Government has submitted any new proposal to bring unprotected ancient items under the ambit of protection, including those of Bankura and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM (PRAHLAD SINGH PATEL)

- (a) The mandate of Archaeological Survey of India (ASI) is limited to conservation of protected monuments of national importance in India including Bankura district of West Bengal which are in a good state of conservation.
- (b) Yes Sir. The monuments of national importance are protected by the ASI under Ancient Monuments & Archaeological Sites and Remains (Amendment & Validation) Act 2010. There are 36 numbers of protected monuments of ASI in Bankura district.
- (c) No such scheme is available with ASI.
- (d) No such proposal has been received.